NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 358/2017 in TP No. 42/397-398/NCLT/AHM/2016 (New) CP No. 58/397-398/CLB/MB/2013 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

Name of the Company:

Atmaram B. Agarwal & Ors.

V/s.

Supriya Prints Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 Suryawarana

Almoran Amhea

S-1-24120

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<u>ORDER</u>

Learned Advocate Mr. S. Suriyanarayanan present for Applicant. None present for Respondent in IA 358/2017.

At request of learned Counsel for Applicant.

List the matter on 16.01.2018 before the Single bench, since it relates to order passed by the single bench.

Hurr

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL